

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.117/2019

Date of Decision: 24th February, 2020

CORAM: R. VIJAYKUMAR, MEMBER (A)

Smt Asha Narayan Jawale
 Age:-68 years, Occu:housewife
 Residing At:
 Bhirud Gully, at Post-Dongar Kathora
 Tal-Yaval, Dist-Jalgaon
 - 425 301, Maharashtra. *Applicant*

(By Advocate Shri M.S. Kulkarni)

Versus

1. Union of India,
 Through the Secretary of
 Railway Board, Rail Bhavan,
 New Delhi – 110 001.
2. General Manager,
 Central Railway Office,
 CST, Mumbai – 400 001.
3. Divisional Railway Manager
 (Personal Branch),
 Besides Railway Ground,
 Anil Nagar, Bhusaval
 - 425 203. *Respondents*

(By Advocate Ms. Sangeeta Yadav)

ORDER (ORAL)

Learned counsel for the applicant submits
 that he has consulted his applicant
 telephonically and he confirms that the
 applicant wishes to withdraw this application
 with liberty to file a better application or to

initiate appropriate legal proceedings before pursuing the matter.

2. In the circumstances explained by him and as set out by respondents in their reply as also the facts put across the bar by the learned counsel for the respondents, the applicant is granted permission to withdraw this OA with liberty as aforesaid.

3. This Original Application is accordingly dismissed as withdrawn with liberty as above. MA No.143/2019 stands closed. No order as to costs.



(R. Vijaykumar)
Member (A)

ma.

JD
25/02/2020